

RAM NIWAS MIRDHA) : (a) A state-
ment is annexed.

(b) Does not arise.

Statement

*Details of the action taken with regard
to the resolution on Language Policy.*

Paras 1 and 2: The Annual Assessment Report for 1968-69 on the programme of the spread and development of Hindi and its progressive use for various official purposes of the Union was laid on the tables of both the Houses of Parliament on 29th August, 1969. The Second Annual Assessment Report for 1967-70 is under print and will be laid on the Tables of the both the Houses of Parliament as soon as printed copies become available.

Para 3: Progress made in the implementation of the three-language formula is periodically assessed and where necessary the State Governments are requested to take further necessary measures.

Para 4 (a): Various suggestions with regard para 4 (a) of the Government Resolution on Language Policy have been examined. Government, however, do not propose to take any initiative in the matter but would render all assistance in evolving a national consensus on the subject. No final decision has yet been taken.

Para 4 (b): A beginning has been made by permitting the use of Hindi and regional languages as alternative media for answering "Essay" and "General Knowledge" question papers in the combined competitive examination held by the Union Public Service Commission during 1969 for recruitment to the All India and Higher Central Services.

**Demolition of compound wall at sarahan
District Mahasu in Himachal
Pradesh**

4958. SHRI PARTAP SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that

at Sarahan in District Mahasu (Himachal Pradesh), there is a ground called Nalati with a compound wall ;

(b) whether under the pretext of preparing a landing ground for the Prime Minister's helicopter during her tour of Kinnaur District in Himachal Pradesh in 1968, the Indo-Tibet Border Police Personnel posted at Sarahan demolished the compound wall and razed it to the ground ;

(c) whether there was no programme of the Prime Minister to visit Sarahan and as such there was no question of preparing a landing ground for her helicopter ;

(d) whether in spite of repeated requests the wall has not been restored to its original height and specification ; and

(e) if so, whether Government propose to restore the wall to its original height and specification and repair the damage done to the ground to allay the disturbed feelings of the people and if so, when will it be done ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS, AND
MINISTER OF STATE, DEPARTMENTS
OF ELECTRONICS AND SCIENTIFIC
AND INDUSTRIAL RESEARCH (SHRI
K. C. PANT) : (a) Yes, Sir.

(b) and (c). As there was a possibility of the Prime Minister visiting Sarahan during the course of a visit to certain areas in Himachal Pradesh in June, 1968, necessary helipads were improvised at likely places of visit including Sarahan. In the final programme however a visit to Sarahan was not included.

The boundary wall was removed for the preparation of a helipad as there was no other suitable site for locating it,

(d) and (e). The wall has since then been restored.

Closure of Burhanpur Tapti Mill

4959. SHRI GEORGE FERNANDES : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether he has received information

that the Burhanpur Tapti Mill is being closed down by the management ;

(b) whether Government have taken any action to prevent its closure ; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHODHARY RAM SEWAK) : (a) to (c). The mill has closed down recently. It has already been investigated under the Industries (Development and Regulation) Act. The report of the Investigation Committee is under examination.

Promotion of Ex French officials of Pondicherry

4960. SHRI N. SETHURAMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the ex-French officials, with requisite qualifications and experience of Pondicherry, have been denied promotion to higher posts, while officials, recruited after defecto transfer including the staff of ex-Indian Consulate General in Pondicherry, have been promoted to higher posts, even though some of them do not possess the requisite qualifications ; and

(b) if so, what action is contemplated by Government to remedy such anomalies ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) Pondicherry Government have intimated that no officials with requisite qualifications and experience have been denied promotion to higher posts solely due to the reason that they belong to the ex-French category. All promotions of officials whether they belonged to the ex-French category or to the ex-Indian Consulate General, or staff recruited after de facto merger, have been made only as per recommendations of the D. P. C./U. P. S. C.

(b) In view of (a), the question of remedying anomalies does not arise.

Pension fund contribution of Pondicherry ex-French Officials

* 4961. SHRI N. SETHURAMAN : Will the Minister of HOME AFFAIRS be pleased to state whether it is a fact that the contribution made by the Ex-French staff to the Local Pension Fund at the rate of 8 per cent of their pay has been taken over by the Government of Pondicherry instead of transferring the same of the Provident Fund, when they have opted for post-merger scales ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL AND RESEARCH (SHRI K. C. PANT) : Yes, Sir. Under the French Rules pensionary contributions were a pre-requisite for the grant of pension to the staff which were neither refundable to them nor transferable.

Progress of Kolegaon Project on river Sina

4962. SHRI SONAVANE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the progress of the Kolegaon Project on the river Sina in Karmala Taluka of Sholapur District in Maharashtra State ; and

(b) what action Government are taking to provide irrigation to the scarcity district of Sholapur (Maharashtra) ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). The information is being obtained from the Government of Maharashtra.

Establishment of Raw Material Bank

4964. SHRI MANGALATHUMADAM : Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Untarred Question No. 2964 on the 2nd December, 1970 regarding the Raw Material Bank and state :

(a) the specific steps under way or under